

निभर होती है। गत तीन वर्षों के दौरान भारत हेवी इलेक्ट्रिकल्ज लिमि-

टेड द्वारा निर्मित विद्युत् उत्पादन सेटों की संख्या नीचे दी गई है :—

	1975-76	1976-77	1977-78
ताप विद्युत्			
60 मेगावाट	1	—	3
110 मेगावाट	5	—	2
120 मेगावाट	4	3	1
200/210 मेगावाट	6	2	6
जोड़	16	5	12
जल विद्युत्			
विभिन्न रेटिंगों के सेटों की संख्या	12	15	14

(ख) असम, आंध्र प्रदेश, गुजरात, कर्नाटक, महाराष्ट्र, पंजाब, सिक्किम, तमिलनाडु तथा पश्चिमी बंगाल राज्य सरकारों ने इन राज्यों में कार्यान्वयन धीरे धीरे परियोजनाओं के लिए विदेशों से विद्युत् जेनरेटरों के आयात के लिए आर्डर दिए हैं।

सोवियत संघ, यूनाइटेड किंगडम, संयुक्त राज्य अमरीका, पश्चिम जर्मनी और स्वीडन के प्रमुख विद्युत् उपकरण निर्माताओं के साथ भारत हेवी इलेक्ट्रिकल्ज लिमिटेड ने तकनीकी सहयोग संबंधी समझौते किए हैं। देश के विद्युत् कार्यक्रम के क्रियान्वयन में सहायता देने के लिए इन देशों से तकनीकी विशेषज्ञ समूह-समूह पर आमंत्रित किए जाते हैं।

राज्य की सम्पूर्ण वार्षिक योजना के लिए एकमुश्त ऋणों और अनुदानों के रूप में राज्य सरकारों को केन्द्रीय सहायता दी जाती है और यह सहायता किसी

स्कीम अथवा परियोजना विशेष से सम्बद्ध नहीं होती।

Visit by President of R. C. Cola Corporation

2523. SHRI S. S. SOMANI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it has come to the notice of Government that the President of world famous R. C. Cola Corporation has been visiting our country very often to explore the possibilities of introducing their foreign brand soft drinks in our country; and

(b) if so, the Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) : (a) No, Sir.

(b) In view of (a) above, does not arise.

Status of Junior Officers (Programme) in AIR

2524. SHRI RAJ KRISHNA DAWN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are aware that in All India Radio a Junior Officer

(Programme) controls a Senior Officer (Engineer) inspite of Government orders that senior among the two categories should be declared as the head of the office; and

(b) if so, steps propose to be taken for removing these anomalies ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) and (b). The Cadres of Engineering and Programme Officers being different, there is no question of *inter se* seniority between the officers of these two Cadres. However, in regard to the declaration of an officer from either of these Cadres as the "head of the Office", pending a final decision on the question, the Director General, All India Radio has been deciding each question keeping in view the functional necessities.

Underground Fires in Jharia Coal Belt

2525. SHRI MOHINDER SINGH SAYIANWALA : Will the Minister of ENERGY be pleased to state :

(a) whether underground fires in Jharia coal belt are threatening to destroy coal worth millions of rupees ; and

(b) if so, the steps being taken to save the situation and this valuable source of energy ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) and (b). After the nationalisation of the coking coal mines, due emphasis was given to get Jharia coalfields properly studied for scientific remedies with a view to controlling the destruction of valuable coking coal by underground fires. A senior level committee including members from Bharat Coking Coal Ltd., Central Mine Planning and Design Institute, Central Mining Research Station and Tata Iron and Steel Co. Ltd. arrived at certain broad conclusions in regard to the method of tackling mine fires on surface and underground. Subsequently, Government of India appointed a Safety Committee to go into various aspects of safety in mines and also coal fire in Jharia coal-field specifically. This Committee identified 41 active fires in Jharia coalfield and made specific recommendations to tackle the fire. The recommendations have been accepted by the Government. The coal companies are taking action to tackle small fires in accordance with the recommendations of the Committee. The methods adopted are surface blanketing, flooding, etc. Large fires at Jogia, Lodna and Rajapur have been studied in depth and feasibility reports to tackle them have been completed.

Strike in Hindustan Aeronautics Ltd.

2526. SHRI UGRASEN :
SHRI JYOTIRMOY BOSU :
SHRI SURINDRA BIKRAM :

Will the Minister of DEFENCE be pleased to state :

(a) whether there were strikes in HAL Lucknow recently; and

(b) if so, the action taken by Government in this regard and the present situation of these establishments ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH) : (a) and (b). On the 26th May, 1978, a member of the supervisory staff of the Lucknow Division of Hindustan Aeronautics Ltd., was assaulted by a workman. Following a complaint to the Police by the officer, the workman was arrested. Consequently upon the arrest of the workman, the workers of the Division resorted to tool down strike and agitation from 27th May, 1978 and thereafter the situation continued to be tense. As the management of HAL apprehended threat to life and property and found that production activity could not be carried on, they declared lock out of the Division with effect from the mid-night of 4th/5th June, 1978.

Subsequently, as a result of bi-partite settlement arrived at between HAL and the workers Union, the lock out was lifted with effect from the first shift on the 19th June, 1978. Presently normal conditions prevail in the Division.

जर्मन फर्म साइमंस के साथ तकनीकी सहयोग

2527. श्री बयाराम शास्त्री : क्या उद्योग मंत्रो यह बताने की कृपा करेंगे कि :

(क) भारत हैवी इलेक्ट्रिकल्स लिमिटेड द्वारा जर्मनी फर्म साइमंस के साथ तकनीकी करार किए जाने के क्या कारण हैं जब कि उसकी सहायक फर्म देश तथा विदेश मंडियों में प्रतिस्पर्धा कर रही हैं ;

(ख) भारत हैवी इलेक्ट्रिकल्स लिमिटेड देश की किन-किन फर्मों से खरीदारी करती है ;